

SPECIAL BENCH

ITEM NO.157

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

EP No.01/ALD/2023 IN CP No.52/ALD/2021

CORAM:

**1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NAVEEN SAXENA & ORS V/S DPEERS ALLIED CORPORATION LTD & ORS
UNDER SECTION	73(4) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Binod Kumar, Adv.

*: For the Petitioner & Applicant in
EP No.01/ALD/2023*

Sh. Krishna Dev Vyas, Adv.

: For the ROC

NONE

: For the Respondents

ORDER

- 1.** Ld. Counsel, Sh. Binod Kumar representing the Petitioner states that the report on behalf of the ROC has not been received.
- 2.** Ld. Counsel, Sh. Krishna Dev Vyas representing the ROC states that the report on behalf of the ROC has already been filed.
- 3.** Let the soft copy of the report on behalf of the ROC be supplied to the Ld. Counsel representing the Petitioner on his e-mail ID i.e. binodkumar800001@gmail.com.
- 4.** The matter is adjourned for further hearing on 12th September, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*